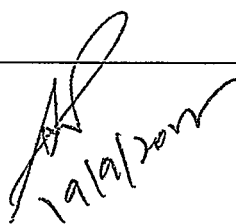


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In pursuance of Hon'ble High Court of Delhi, New Delhi posting/transfer Order No.29/G-1/Gaz.1A/DHC/2022 and No.30/DHC/Gaz./G-7/VI.E.2(a)/2022 both dated 16.09.2022 and in partial modification to this office earlier Order No.900/24311-24374/Committee/Gaz./PDJ West/2022 dated 26.08.2022, the following committees of West District, Tis Hazari Courts, Delhi are re-constituted as under with immediate effect :-

<i>S. No</i>	<i>Name of the committee</i>	<i>Name of the Officer</i>	<i>Designated as</i>	<i>Concerned Branch</i>
1	Committee for redressal of concerns of Members of the Bar Association at the District.	Principal District & Sessions Judge (West) ACJ/CCJ/ARC (West) President of the District Bar Association, THC The Secretary of the District Bar Association, THC Executive Chairman, Bar Council of Delhi.	Chairperson Convenor Member Member Member	Administration Branch
2	Witness Protection Committee	Principal District & Sessions Judge (West) Deputy Commissioner of Police, West District Chief Public Prosecutor, West District, Tis Hazari Courts, Delhi.	Chairperson Member Member Secretary	General Branch
3	To work out the modalities of implication of directions contained in Para 17 of Writ Petition (Civil) No.2162/2015 titled Shri H.V. Kumar & Others Vs Delhi Treasury Tis Hazari Courts & Others for facility and convenience of tracking such deposits and their periodic renewals	Principal District & Sessions Judge (West) Sh. Dinesh Bhatt, District Judge (Commercial Court)-01 Sh. Ajay Gulati-I, ADJ-02 ACJ/CCJ/ARC (West)	Chairperson Member Member Member	LAC Branch
4	Sub Committee of Support Person for aiding Vulnerable Witnesses	Ms. Ankita Lal, ASJ(FTSC)(RC)-01 Secretary, DLSA Ms. Neelam Narang, Addl.PP/RCC Incharge from DCW (Mob : 9650791655) (email : neelamdew@gmail.com) Ms. Shashi Bala, ACP/CAW Cell, Kirti Nagar, Delhi (Mob : 9773840876) (email : acpcawcell@g.mail.com)	Chairperson Member Member Member	General Branch
5	Purchase Committee	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Sh. Manish Khurana, ASJ-04 Sh. Syed Zishan Ali Warsi, ADJ-05 ACJ/CCJ/ARC (West) Sh. Bajinder Singh, A.O. (West)	Chairperson Member Member Member Member	General Branch

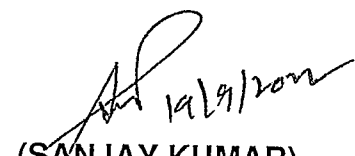

19/9/2022

S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
6	Internal complaints committee dealing with complaints with regard to Sexual Harassment against the women employees of West District, THC	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Sh. Vishal Singh, ADJ-03 Ms. Shivali Sharma, ASJ-03 Sh. Bajinder Singh, A.O. (West) Ms. Abha Joshi, Governing Body Member, Action India and also Former Director, MARG	Chairperson Member Member Member	Administration Branch
7	Grievances Redressal Committee to look into complaints of Staff, Litigants and Public Persons	Sh. Ajay Gulati-I, ADJ-02 Ms. Veena Rani, ADJ-06 Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West) Ms. Manmeet Kaur, Branch Incharge, General Branch	Chairperson Member Member Member	General Branch
8	Staff Grievance Redressal Committee to look into the request and suggestions / grievances of all the employees of West District, Tis Hazari Courts, Delhi	Sh. Hem Raj, ASJ-08 Sh. Kumar Rajat, ASJ-07 Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West) Sh. Dinesh Sapra, Branch Incharge, Administration	Chairperson Member Member Member	Administration Branch
9	Committee to consider matters relating to welfare of Judicial Officers	Sh. Vishal Singh, ADJ-03 Sh. Sunil Kumar Sharma, ASJ-09 ACJ/CCJ/ARC (West)	Chairperson Member Member	Judicial Branch
10	(i) Arrears Committee to fix targets for disposal of identified cases, to formulate guidelines for expeditious disposal of cases particularly old cases, to propose constructive suggestions for speedy disposal of targets fixed and to constantly monitor disposal of such cases. (ii) To constantly monitor the disposal of 5 and 10 years old cases.	Sh. Dinesh Bhatt, District Judge (Commercial Court)-01 Sh. Ajay Gulati-I, ADJ-02 Sh. Vishal Singh, ADJ-03 Sh. Manish Sharma, ADJ-01 Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Co-chairperson Member Member Member	Judicial Branch
11	For using new Web Portal known as Government e-Marketplace (GeM) of West District	Sh. Sunil Kumar Sharma, ASJ-09 Sh. Balbir Singh Shallar, Administrative Officer (Judl.), Central District Sh. Balbir Singh Shallar, Administrative Officer (Judl.), Central District Administrative Civil Judge (West) Sh. Bajinder Singh, A.O. (West)	<u>Role</u> Primary user Secondary user Buyer(s) Consignee(s) Supervisor A.O.	General Branch
12	"Review Sub-Committee" to strategize and deliberate upon disposal of cases with special attention to monitoring cases. The aim and object of the Committee is to creation of leadership and peer groups amongst Judicial Officers. Furthermore, the committee will send a monthly report to the Disposal Review Committee of the Hon'ble Delhi High Court	Sh. Dinesh Bhatt, DJ Commercial-01 Ms. Ruby Neeraj Kumar, ACMM Sh. Abhishek Kumar, JSCC/ASCJ/GJ	Chairperson Member Member	Judicial Branch

[Handwritten signature]
19/9/2022

S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
13	Interview Committee for Empanelment of Support Persons/Facilitators from Advocates Practicing for West District.	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Secretary, DLSA Ms. Neelam Narang, Addl.PP/RCC Incharge from DCW (Mob : 9650791655) (email : neelamdew@gmail.com) Ms. Shashi Bala, ACP/CAW Cell, Kirti Nagar, Delhi (Mob : 9773840876) (email : acpcawcell@g.mail.com)	Chairperson Member Member Member	DLSA
14	Vigilance Committee	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Sh. Manish Khurana, ASJ-04 Sh. Syed Zishan Ali Warsi, ADJ-05 Chief Metropolitan Magistrate (West)	Chairperson Member Member Member	Vigilance Branch
15	Computer Committee / Committee to Supervise the Digitization of work, West District on day to day basis, thereby ensuring that sufficient number of Judicial records/files are made available to the out sourced agency to complete the project / Upgradation of Computer Data of all Courts of West District	Sh. Sunil Kumar Sharma, ASJ-09 Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West) ACJ/CCJ/ARC (West) Sh. Fahad Uddin, CCJ/ARC Sh. Milan Goel, MM-03 Sh. Rajinder Yadav, Branch Incharge, Computer Branch (Central)	Chairperson Member Member Member Member Member	Computer Committee (West)
16	To monitor compliance with directions of the Hon'ble High Court of Delhi in case titled Manjit Singh Vs. State Cr. MC No.4485/2013 dated 10.09.2014.	Ms. Shivali Sharma, ASJ-03 Chief Metropolitan Magistrate (West) Addl. Chief Metropolitan Magistrate (West) Ms. Shagun, MM-04 Sh. Suman Pushkarna, ACP (HQ) (M.No.: 9990004468) (email : legalcellwest303@gmail.com) The ACP/HQ/Crime	Chairperson Member Member Member Member Nodal Officer	Judicial Branch
17	District Court Vulnerable Witness Deposition Courtrooms Monitoring Committee (VWDCMC) (For West District)	Principal District & Sessions Judge (West) Ms. Neha Paliwal Sharma, ASJ-05 (POCSO)-01 Sh. Kumar Rajat, ASJ-07 (POCSO) Ms. Aditi Garg, ASJ-06 (POCSO) Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Chairperson Member Member Member Member	General Branch/ VWDC

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.


 (SANJAY KUMAR)
 PRINCIPAL DISTRICT & SESSIONS JUDGE
 (WEST DISTRICT)

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No. 1016 / 27211 - 27300 / Committee/Gaz./PDJ West/2022

Dated, Delhi the 19-09-22

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
6. The PS to the undersigned
7. The Reader to the undersigned
8. O/o CMM, West District, Tis Hazari Courts, Delhi.
9. Scanning Room No.282, Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. For uploading on centralized website through LAYERS.


PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

RJ